

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2023/2707/A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Poli Kataki,
District & Sessions Judge,
Lakhimpur.

Dated Guwahati the ¹¹ / April, 2025.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJL/3396/2025, dtd. 09.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025, along with station leave permission from the morning of 12.04.2025 till the morning of 22.04.2025.** The Addl. Sessions Judge-cum- Special Judge, POCSO, Lakhimpur, NL and in her absence, the Addl. District & Sessions Judge(FTC), Lakhimpur, North Lakhimpur and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-128/2023/2708/A, dated , 11-04-2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

@ 11.04.25.
JT. REGISTRAR (VIGILANCE)